

Item-20

M.A.1597/2002 in~
O.A.1588/2002

29.7.2002

Present: Shri Kirat Singh, counsel for the applicant.

Registry is directed to give a fresh registration number to the amended OA filed by the applicant.

In view of the aforesaid directions, no orders are required to be passed on M.A.1597/2002 which is accordingly disposed of.


(S.A.T. Rizvi)
M(A)


(Ashok Agarwal)
Chairman